

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1025**  
ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2018

**DIGITALISATION OF LAND ACQUISITION PROCESS**

1025. SHRIMATI K.MARAGATHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

(a) whether the National Highways Authority of India on an average, acquires 7,500-9000 hectares of land disbursing Rs. 8,000 crore to Rs. 9,000 crore compensation annually to the land owners;

(b) if so, the details thereof;

(c) whether the Government proposes to digitise the land acquisition process to reduce the mistakes and time taken for verification of land titles; and

(d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (b) No, Madam. Progress of land acquisition from 2012-13 upto 2017-18 (upto Dec 17) is as stated in table below.

Year	Area acquired (Ha)	Compensation Paid (Rs Cr)
2012-13	6762	5,404
2013-14	8465	7,794
2014-15	6733	9,097
2015-16	9285	21,933
2016-17	7491	17,823
2017-18 (upto Dec 17)	4977	15,900

However, it may be observed that compensation paid since 2014-15 is in excess of Rs 9,000 Cr.

(c) to (d) Yes, madam. The Ministry of Road Transport & highways has developed a Web Portal (BhoomiRashi) for processing land acquisition notifications and payment of compensation thereof to the rightful owner of the land.

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